

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :  
MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 27<sup>th</sup> September, 2012.

**NO.HC.VII-155/2011/ 8022 /A #####** The Hon'ble Gauhati High Court has been pleased to determine inter-se seniority of the existing Officers of the Mizoram Judicial Service in the following order –

### **GRADE-I (DISTRICT JUDGE CADRE)**

<b>Sl. No.</b>	<b>Name</b>	<b>Date of joining in the original Cadre</b>	<b>Designation</b>	<b>Present place of posting</b>
1.	Shri P. Singthanga	10.06.1980	Secretary to the Govt. of Mizoram, Law & Judicial, PAD & DCA	Aizawl
2.	Shri T. Saikunga	16.06.1980	District & Sessions Judge, Aizawl cum Special Judge, Prevention of Corruption Act	Aizawl
3.	Smti. Lucy Lalrinthari	09.07.1983	District & Sessions Judge cum PO, Special Court under Electricity Act, Lunglei Judicial District	Lunglei
4.	Shri K.L. Liana	11.07.1983	Addl. District & Sessions Judge cum PO, Special Court, SC & ST Act	Aizawl
5.	Smti. Marli Vankung	08.08.1989	Member Secretary, Mizoram State Legal Services Authority	Aizawl
6.	Shri Vanlalmawia	09.08.1989	Judge, Special Court, ND&PS Act and Judge, Special Court, E.C. Act	Aizawl
7.	Shri Joel Joseph Denga	24.05.2011	Presiding Officer, MACT & Commissioner, Workmen's Compensation Act	Aizawl
8.	Smti. Helen Dawngliani	24.05.2011	Addl. District & Sessions Judge cum PO, Human Rights Court	Aizawl

9.	Shri Thang Lianmang Guite	24.05.2011	Addl. District & Sessions Judge cum PO, Electricity Act	Aizawl
10.	Shri Vanlalenmawia	29.12.2011	Addl. District & Sessions Judge	Lunglei

**GRADE-II (SENIOR CIVIL JUDGE CADRE)**

Sl. No.	Name	Date of joining in the original Cadre	Designation	Present place of posting
1.	Smti. R. Vanlalchami	14.09.1998	Chief Judicial Magistrate (Under suspension)	Lunglei
2.	Shri Lalbiakzama	14.09.1998	Chief Judicial Magistrate	Champhai
3.	Smti. M. Lallianmawii	15.02.2006	Chief Judicial Magistrate	Aizawl
4.	Dr. H.T.C. Laldrinchhana	15.02.2006	Sr. Civil Judge	Aizawl
5.	Shri R. Vanlalena	15.02.2006	Chief Judicial Magistrate cum Sr. Civil Judge	Lunglei
6.	Shri Michael Lalrinsanga Sailo	15.02.2006	Chief Judicial Magistrate	Kolasib
7.	Shri Liansangzuala	15.02.2006	Chief Judicial Magistrate	Lawngtlai
8.	Smti. R. Lalduhawmi	19.03.2010	Chief Judicial Magistrate	Saiha

**GRADE-III (CIVIL JUDGE CADRE)**

Sl. No.	Name	Date of joining in the original Cadre	Designation	Present place of posting
1.	Smti. Sylvie Zomuanpuii Ralte	15.02.2006	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Lunglei
2.	Shri F. Rohlupua	15.02.2006	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
3.	Smti. Julie Lalrinzami	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
4.	Shri Lalngaih mawia Zote	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
5.	Smti. Ngursangzuali Sailo	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Lunglei
6.	Smti. Gracy L. Bawitleng	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
7.	Shri Laldinpuia Tlau	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Saiha

8.	Smti. Lalrochami Ralte	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Aizawl
9.	Shri Lalramsanga	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Lawngtlai
10.	Shri Vincent Lalrokima	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Champhai
11.	Shri T. Lalhmachhuana	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Serchhip
12.	Shri R. Malsawmdawngzuala	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Kolasib
13.	Shri Thomas Lalrammawia	04.10.2008	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Mamit
14.	Shri Birthoilal Sakachep	29.06.2009	Special Officer, Drafting Cell, Law & Judicial Deptt., Govt. of Mizoram	Aizawl
15.	Shri H. Laldusanga	18.06.2010	Civil Judge cum Judicial Magistrate 1 <sup>st</sup> Class	Kolasib

The Officers absorbed in Mizoram Judicial Service vide Government Notification Nos.A.32022/3/07-LJE, dated 06.09.2007 and A.32012/3/07-LJE, dated 10.01.2008 are deemed to be in the Judicial Service w.e.f. 12.12.2006 i.e., from the date when Mizoram Judicial Service Rules, 2006 came into force.

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**